## Implementation of sanitation and drinking water schemes

2741. SHRI D. KUPENDRA REDDY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government implements a number of drinking water and sanitation schemes in the country; and
- (b) the names of the schemes, presently under implementation, funds approved, allocated, State-wise, during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Ministry of Drinking Water and Sanitation has been implementing two Centrally Sponsored Schemes for drinking water and sanitation namely National Rural Drinking Water Programme (NRDWP) and Swachh Bharat Mission (Gramin) [SBM(G)], through State/UT Governments. State-wise details of funds allocated and released under NRDWP during the last three years are given in Statement-I (*See* below). SBM(G) is a demand driven scheme, hence fixed State-wise allocation of funds is not made under this programme. However, State/UT-wise details of Central share funds released during the last 3 years are given in Statement-II.

Statement-I

State-wise details of funds allocated and released under NRDWP

during the last three years

(₹ in crore)

S1. 1	No. State	FY	2015-16	2016-17		2017-18	
		Allocation	Release	Allocation	Release	Allocation	Release
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	0.38	0.16	0.45	0.22	0.43	0
2.	Andhra Pradesh	156.69	170.05	181.02	204	159.51	233.09
3.	Arunachal Pradesh	58.08	65.4	100.89	92.84	77.51	63.08
4.	Assam	268.26	277.58	401.43	348.06	524.10	474.8
5.	Bihar	229.60	202.73	311.70	373.81	394.53	355.6

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1	2	3	4	5	6	7	8	
6.	Chhattisgarh	63.69	60.83	70.65	84.28	64.33	49.84	
7.	Goa	2.08	1.66	2.44	1.19	2.32	0	
8.	Gujarat	240.13	229.46	281.14	278.5	231.62	290.86	
9.	Haryana	97.65	122.65	114.53	111.53	118.95	88.82	
10.	Himachal Pradesl	h 65.20	58.77	69.65	83.31	66.02	101.85	
11.	Jammu and Kashmir	199.40	192.12	232.88	225.14	222.26	325.33	
12.	Jharkhand	126.85	132.09	115.86	131.74	172.68	209.09	
13.	Karnataka	307.62	278.08	360.07	343.72	290.86	365.81	
14.	Kerala	52.78	48.05	62.54	75.22	56.88	95.16	
15.	Madhya Pradesh	181.76	193.73	213.87	232.26	195.67	135.51	
16.	Maharashtra	344.16	330.88	413.57	404.45	338.13	282.47	
17.	Manipur	28.98	27.92	41.83	39.38	32.20	66.25	
18.	Meghalaya	30.52	31.24	42.02	40.42	41.86	85.91	
19.	Mizoram	17.71	17.32	25.33	24.49	22.40	46.1	
20.	Nagaland	39.27	34.53	37.93	36.84	27.66	17.88	
21.	Odisha	96.90	103.19	114.99	134.96	102.69	83.59	
22.	Puducherry	0.74	0	0.86	0.29	0.82	0	
23.	Punjab	39.77	42.79	46.02	51.89	115.25	173.29	
24.	Rajasthan	547.17	526.75	1,114.55	1,072.92	891.95	714.24	
25.	Sikkim	10.64	12.05	14.77	19.42	9.30	17.51	
26.	Tamil Nadu	169.50	150.35	155.29	174.68	121.61	185.1	
27.	Telangana	88.77	97.71	117.03	133.09	775.01	843.56	
28.	Tripura	28.07	31.68	39.48	43.73	32.26	83.93	
29.	Uttar Pradesh	477.69	490.31	602.41	621.95	539.09	472.52	
30.	Uttarakhand	63.57	60.06	90.88	71.86	68.42	110.28	
31.	West Bengal	199.68	216.85	437.17	418.97	810.48	996.68	
	Total	4233.31	4206.99	5813.25	5875.16	6506.80*	6968.15	

[07 January, 2019]

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Unstarred Questions

Written Answers to

<sup>\*</sup> It excludes Incentive funds and Ministry level expenditure. Prior to this, allocation excludes Ministry level expenditure. Source: Format D-1.

Statement-II

State/UT-wise Central share funds released under SBM(G)
during the last 3 years

(₹ in crore)

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State/UT	2015-16	2016-17	2017-18
Andaman and Nicobar Islands	3.40	3.00	30.72
Andhra Pradesh	234.17	342.21	1219.88
Arunachal Pradesh	38.71	65.09	137.30
Assam	474.27	747.58	1171.95
Bihar	221.55	131.86	875.92
Chhattisgarh	144.72	584.46	677.83
Dadra and Nagar Haveli	0.00	0.00	17.68
Daman and Diu	0.00	0.00	2.00
Goa	1.05	0.00	0.52
Gujarat	478.22	751.23	466.04
Haryana	32.76	68.79	39.66
Himachal Pradesh	4.37	117.30	20.68
Jammu and Kashmir	4.05	59.51	202.38
Jharkhand	97.32	455.46	698.66
Karnataka	450.77	419.56	983.39
Kerala	8.50	196.28	59.36
Madhya Pradesh	374.33	1210.77	1380.61
Maharashtra	567.45	528.94	1235.34
Manipur	44.19	27.28	77.02
Meghalaya	35.65	75.70	153.89
Mizoram	3.32	10.98	46.24
Nagaland	10.83	64.12	71.41
Odisha	571.50	863.65	457.02
Puducherry	4.40	0.00	50.25

## Access to safe drinking water under NRDWP

2742. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the percentage of Government schools and anganwadi that have access to safe drinking water in the country under the National Rural Drinking Water Programme (NRDWP);
- (b) the percentage of rural habitations and population that have access to safe drinking water and potable drinking water by piped water supply under NRDWP;
- (c) the percentage of rural households that have been provided household connections under NRDWP; and
- (d) the number of people in the country who do not have access to safe drinking water near their homes?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) The Ministry of Drinking Water and Sanitation provides technical and financial assistance to States under the National Rural Drinking Water Programme (NRDWP) for supplementing their efforts in providing drinking water supply in rural areas including schools. The assistance under the programme includes provision of drinking water supply in schools which were